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**CENTRAL ADMINISTRATIVE TRIBUNAL,
MUMBAI BENCH, MUMBAI**

ORIGINAL APPLICATION NO.210/335/2020

Dated this Tuesday, the 01st day of December, 2020

**CORAM: DR. BHAGWAN SAHAI, MEMBER (A)
RAVINDER KAUR, MEMBER (J)**

**Proceeding conducted through video conferencing with the
consent of both counsels for the parties.**

1. Govind Kumar Sharma, S/o Shri Sitaram Sharma, aged about 34 years, R/o ESIC Staff Quarters, Durgawadi, Taleigao, Goa, Presently working as UDC (Cashier) at Branch Office, Employees' State Insurance Corporation, Panaji, Goa (Group C), Mobile No.9765494878.
2. Sudarshan S. Lokhande, S/o Late Shamrao G. Lokhande, aged about 40 years, R/o ESIC Staff Quarters, ESI Hospital Campus, Margao, Goa, Presently working as UDC at Regional Office, Employees' State Insurance Corporation, Panaji, Goa (Group C), Mobile No.7058620295. - Applicants
(By Advocate Ms. Neha Ahuja)

Versus

1. The Union of India, through the Secretary, Ministry of Department of Labour & Employment, Government of India, Panchdeep Bhawan, Comrade Indrajeet Gupta Marg, New Delhi 110 002.
2. The Director General, Department of Employees State Insurance Corporation (E.S.I.C.), Panchdeep Bhawan, CIG Marg, New Delhi 110 002.
3. The Regional Director, E.S.I. Corporation, Panchdeep Bhawan, EDC Plot No.23, Patto, Panaji, Goa 403 001.
4. The Director, Government of India, Ministry of Personnel, Public Grievances & Pension, Department of Personnel and Training, North Block, New Delhi 110 001.
5. Shri Anand Kumar, UDC, Under E.S.I. Corporation, Branch Office Vasco da Gama Goa 403 802.

6. Shri Raushan Kumar.
7. Shri Ajit Tiwari.
8. Shri Nallamekhala Tandav Krishna.
9. Shri Rajneesh Kumar.

All above are Indians, major in age, serving as UDC,
Under E.S.I. Corporation, Panchdeep Bhawan,
EDC Plot No.23, Patto, Panaji, Goa 403 001.

10. Shri Mayank Shekhar UDC,
Under E.S.I. Corporation, Panchdeep Bhawan,
Branch Office Ponda Goa 403 401.

11. Shri Vutukuru Kirankumar Reddy
12. Shri Amaresh Kumar
both Indians, major in age, serving as UDC,
Under E.S.I. Corporation, Panchdeep Bhawan,
EDC Plot No.23, Patto, Panaji, Goa 403 001.

13. Shri Prakash Kumar, UDC
14. Shri Manoj Kumar Meena,
both Indians, major in age, serving as UDC,
Under E.S.I. Corporation,
Branch Office Margao, Goa 403 601.

15. Shri Nitin Kumar Verma
16. Shri Vivek Meena
17. Kum. Demello Chrislynn Gabriella,
All Indians, major in age, serving as UDC,
Under E.S.I. Corporation, Panchdeep Bhawan,
EDC Plot No.23, Patto, Panaji, Goa 403 001.

- Respondents

(By Advocate Ms. A.Agni, R-3)

Oral Order

Per : Dr. Bhagwan Sahai, Member (A)

Present:

Ms. Neha Ahuja, learned counsel for the applicant.

Ms. A. Agni, learned counsel for the respondent No.3.

2. Heard the applicant's counsel. Perusal of the OA reveals certain defects in it. Therefore, the applicant's counsel seeks permission to withdraw the present OA with a liberty to file a properly drafted better OA.
3. Hence, the present OA is dismissed as withdrawn. The applicant may file a better drafted OA.

(Ravinder Kaur)
Member (Judicial)
kmg*

(Dr. Bhagwan Sahai)
Member (Administrative)